High Court of Jharkhand, Ranchi

Office Order No. 224 / Accts.

Dated: 30/4/2025

The Court has been pleased to nominate Ms. Shikha Agrawal as a Member of the High Court of Jharkhand Gender Sensitization & Internal Complaints Committee (HCJGSICC) who shall function as the Member Secretary of the Committee in terms of the provisions of "The Gender Sensitization & Sexual Harassment of Women at High Court of Jharkhand (Prevention, Prohibition and Redressal) Regulations 2021".

Accordingly, High Court of Jharkhand Gender Sensitization & Internal Complaints Committee (HCJGSICC) constituted earlier through Office Order No. 47 /Accts dated 25.01.2025 stands reconstituted in the following manner-

- 1. Hon'ble Mrs. Justice Anubha Rawat Choudhary, as the Hon'ble Chairperson;
- 2. Hon'ble Mr. Justice Sanjay Prasad, as an Hon'ble Member;
- 3. Shri P. P. N. Roy, Senior Advocate as a Member;
- 4. Shri Amit Kumar Das, Advocate as a Member;
- 5. Ms. Priti Srivastava, Child Protection Specialist, UNICEF as a Member;
- 6. Dr. Raj Shree Verma, Gender Rights and Social Justice Practitioner & Educationist as a Member;
- 7. Ms. Shikha Agrawal, Deputy Secretary, S.C.M.S. as the Member Secretary.

By Order

Sd/-(Manoj Prasad) Registrar General